

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 454/2000

Friday this the 7th day of June, 2002.

CORAM

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

C.K.Surjith
S/o Karunakaran
Technical Mate
(Office of the Section Engineer/Works)
Southern Railway
Ernakulam Junction
Residing at 'Karuna'
XIV/271, Chullickal
Kochi.

Applicant

(By advocate Mr.T.C.Govindaswamy)

Versus

1. Union of India rep. by
The General Manager
Southern Railway
Madras.
2. The Chief Personnel Officer
Southern Railway
Headquarters Office
Madras.
3. The Senior Divisional Personnel officer
Southern Railway
Trivandrum.

Respondents.

(By advocate Smt.Sumathi Dandapani)

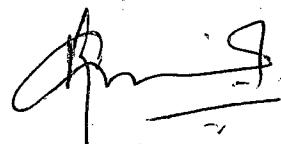
The application having been heard on 7th June, 2002, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

This Original Application has been filed by the applicant seeking the following reliefs:

- (a) Declare that the applicant is eligible to be considered for promotion/appointment to the post of Junior Engineer/II/Drawing against vacancies notified in Annexure A2 and direct the respondents to grant the consequential benefits thereof, accordingly.
- (b) Award costs of and incidental to this application.
- (c) Pass such other orders or directions as deemed just, fit and necessary in the facts and circumstances of the case.



2. When the OA was taken up for final hearing today, learned counsel for the applicant submitted that this OA has become infructuous because the respondents had cancelled the selection initiated by A-2. Learned counsel for the respondents submitted that as per para 7 to 9 of the reply statement, the applicant was permitted to write the written examination and he was not selected for the post of Junior Engineer/II/Drawing in scale Rs.5000-8000 in Works Branch on the basis of the results of the GDSE.

3. The above statements are recorded and the OA is dismissed as infructuous. No costs.

Dated 7th June, 2002.



K.V. SACHIDANANDAN
JUDICIAL MEMBER



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

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